

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **10.02.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Orders

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|---|------------------------|--------------------------|
| 1. | IA No. 1685/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 597/2025 For Stay IA No. 1684/2025 | Hussain Somjee Vs Assets Care & Reconstruction Enterprise Ltd & Anr. WITH | Mr. Joshua Samuel | Mr. Saket Bahuguna R1 |
| 2. | IA No. 1686/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 598/2025 For Stay IA No. 1687/2025 | Iqbal Jumabhoy Vs Assets Care & Reconstruction Enterprise Ltd. & Anr. | Mr. Joshua Samuel | Mr. Saket Bahuguna R1 |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in